

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.309**  
IA-2627/2022  
In  
IB-337(ND)/2022

**IN THE MATTER OF:**

M/s. Srei Equipment Finance Ltd.  
**Vs.**  
Jagi Mangat Panda

... **APPLICANT/PETITIONER**

... **PERSONAL GUARANTOR**

**SECTION**

**U/s 95(1)**

**Order delivered on 24.11.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Mr. Anirban Bhattacharya with Mr. Dhruv Sachdeva  
Mr. Rajeev Chowdhary, Advs.  
For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 03.01.2023.

  
**(Court Officer)**  
**Court-III**